

**BEFORE THE ADJUDICATING AUTHORITY  
NATIONAL COMPANY LAW TRIBUNAL  
INDORE BENCH AT AHMEDABAD  
Court 2**

**MP/ CP(IB) 33 of 2020**

**Coram: HON'BLE Ms. MANORAMA KUMARI, MEMBER JUDICIAL  
VIRENDRA KUMAR GUPTA, MEMBER TECHNICAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF INDORE BENCH AT  
AHMEDABAD OF THE NATIONAL COMPANY LAW TRIBUNAL ON 05.03.2021**

Name of the Company: Star Protection Pvt Ltd  
V/s  
P D Agarwal Infrastructure Ltd

9 of the Insolvency and Bankruptcy Code, 2016.

| <u>S.NO.</u> | <u>NAME (CAPITAL LETTERS)</u> | <u>DESIGNATION</u> | <u>REPRESENTATION</u> | <u>SIGNATURE</u> |
|--------------|-------------------------------|--------------------|-----------------------|------------------|
| 1.           |                               |                    |                       |                  |
| 2.           |                               |                    |                       |                  |

**ORDER**

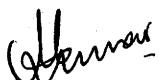
Learned Lawyer Mr. Pranav D Thakkar appeared for the Operational Creditor.

Learned Lawyer Mr. A S Rathore appeared for the Corporate Debtor.

Learned Lawyer for the Corporate Debtor submitted that he has filed reply along with an application with a prayer to vacate the ex-parte order. Since, it is filed only three days back it has not taken on board as of now.

List the matter along with IA on 09.04.2021

  
**(VIRENDRA KUMAR GUPTA)  
MEMBER (TECHNICAL)**

  
**(MANORAMA KUMARI)  
MEMBER (JUDICIAL)**

Dated this the 5th day of March, 2021